

(b) if so, the action, if any, taken by him on the said allegation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir,

(b) The Government of India are in touch with the State Governments of Assam and Nagaland, with a view to reduce tension in the area.

Fire by Army-men on Striking Railway Workers at Mughal Sarai on 11-1-1970

878. SHRI B. K. MODAK :
SHRI S. C. SAMANTA :
SHRI JYOTIRMOY BASU :
SHRI DEVEN SEN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some army men, travelling by the Howrah-Amritsar Mail opened fire on the striking Railway Workers at Mughal Sarai during a clash between the Police and the workers on the night of the 11th January, 1970 ;

(b) if so, the details of this incident ;

(c) whether any departmental inquiry was made and, if so, the findings thereof ; and

(d) the action, if any, taken against those responsible for opening fire upon the workers ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). Facts are being ascertained from the Government of Uttar Pradesh.

Police Firing in Rajasthan

879. SHRI B. K. MODAK :
SHRI S. C. SAMANTA :
SHRI JYOTIRMOY BASU :
SHRIMATI SHARDA
MUKERJEE :
SHRI HUKAM CHAND
KACHWAI :
SHRI DEVEN SEN :
SHRI R. R. SINGH DEO :
SHRI R. V. NAIK :
SHRI MAHENDRA MAJHI :

SHRI J. MOHAMED IMAM :
SHRI D. N. DEB :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he has received reports on the death of one former student and Chaprasi of a College, as a result of police firing on a gathering of students on the 13th January, 1970, at Churu, about 150 miles from Jaipur ;

(b) if so, the details of the incident ;

(c) whether it is a fact that people throughout the State have described it as "brutal and unprovoked police firing" ;

(d) whether it is also a fact that this was the third police firing in Rajasthan within one week ; and

(e) whether the Central Government has suggested to the State Government to make a judicial probe into these three incidents of police firing within one week ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir,

(b) and (c). Facts are being ascertained from the State Government.

(d) and (e). The Chief Minister of Rajasthan has already announced the decision of the State Government to institute a judicial inquiry into the three incidents of firing.

आधिक लाभ के पदों पर काम करने वाले कर्मचारी

880. श्री मोल्लू प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के अन्तर्गत विभिन्न विभागों और सम्बद्ध कार्यालयों में गत तीन वर्षों से अतिरिक्त आधिक लाभ के पदों पर काम करने वाले अधिकारियों की श्रेणीवार संख्या कितनी है ; और

(ख) गृह-मंत्रालय के 6 सितम्बर, 1957 के अर्ध-सरकारी पत्र संख्या 11-3-57 प्रो० एण्ड एम० के अनुसरण में उनका स्वयान्तरण न किये जाने के क्या कारण हैं ?